

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
RAJYA SABHA
UNSTARRED QUESTION NO. 2739
TO BE ANSWERED ON THE 24/03/2023

FPOs IN MAHARASHTRA

2739 DR. FAUZIA KHAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of Farmer Producer Organizations (FPOs) that have been formed in the country, State-wise, especially in Maharashtra;
- (b) the amount of loan sanctioned for FPOs in the last three years, State-wise, especially in Maharashtra;
- (c) the number of FPOs that have been formed particularly in the tribal areas of Maharashtra and other States; and
- (d) whether any substantial change in cropping pattern has been observed after the FPOs started functioning?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a): The Government of India has launched the Central Sector Scheme for “Formation and Promotion of 10,000 Farmer Producer Organizations(FPOs)” in the year 2020, to form and promote 10,000 FPOs . As on 1st March 2023, 10,000 FPOs have been allocated to various Implementing Agencies (IAs) out of which 4748 FPOs have been registered across the country. The Statewise details of FPOs registered across the country including State of Maharashtra is at Annexure – I.

(b): To ensure access of FPOs to credit, Credit Guarantee Fund (CGF) has been created to accelerate flow of institutional credit to FPOs by minimizing the risk of financial institutions for granting loan. Credit Guarantee has been issued to 567 FPOs worth guarantee coverage of Rs 106.87 crore for the sanctioned loan amount of Rs. 126.99 crore.

Credit Guarantee has been issued to 96 FPOs worth guarantee coverage of Rs. 24.24 crore for the sanctioned loan amount of Rs. 28.99 crore for the state of Maharashtra. The details of state wise loan amount sanctioned are provided in Annexure II.

(c): As on 1st March, 2023, a total of 922 FPOs have been registered in tribal districts of the country out of which 48 FPOs are registered in the tribal districts of Maharashtra under the Central Sector Scheme of Formation and Promotion of 10,000 FPOs.

(d): The objective of the scheme is to provide holistic and broad-based supportive ecosystem to form new FPOs to facilitate development of vibrant and sustainable income-oriented farming and for overall socio-economic development and wellbeing of agrarian communities.

Annexure I**Statewise details of FPOs registered**

Sr. No.	State/UT	No. of FPOs registered
1)	Andaman & Nicobar	3
2)	Andhra Pradesh	196
3)	Arunachal Pradesh	17
4)	Assam	170
5)	Bihar	211
6)	Chhattisgarh	114
7)	Goa	7
8)	Gujarat	303
9)	Haryana	142
10)	Himachal Pradesh	96
11)	Jammu & Kashmir	117
12)	Jharkhand	185
13)	Karnataka	230
14)	Kerala	95
15)	Ladakh	3
16)	Lakshadweep	1
17)	Madhya Pradesh	387
18)	Maharashtra	362
19)	Manipur	28
20)	Meghalaya	24
21)	Mizoram	26
22)	Nagaland	35
23)	Odisha	307
24)	Puducherry	2
25)	Punjab	40
26)	Rajasthan	358
27)	Sikkim	11
28)	Tamil Nadu	248
29)	Telangana	162
30)	Tripura	37
31)	Uttar Pradesh	608
32)	Uttarakhand	118
33)	West Bengal	105
	Grand Total	4748

Annexure II**Details of state wise loan amount sanctioned**

Sr. No.	States	Sanctioned Amount (Rs.)
1)	Andhra Pradesh	135288000
2)	Bihar	4500000
3)	Chhattisgarh	12500000
4)	Gujarat	35636000
5)	Haryana	7300000
6)	Himachal Pradesh	5450000
7)	Jammu and Kashmir	800000
8)	Jharkhand	15250000
9)	Karnataka	191172000
10)	Kerala	5000000
11)	Madhya Pradesh	118850000
12)	Maharashtra	289934000
13)	Odisha	4300000
14)	Orissa	35394000
15)	Puducherry(UT)	1500000
16)	Rajasthan	98805000
17)	Tamil Nadu	125200000
18)	Telangana	79550000
19)	Uttar Pradesh	36561450
20)	Uttarakhand	11500000
21)	West Bengal	55382000
	Grand Total	1269872450
